National Company Law Tribunal Allahabad Bench

CPNO. 26/NO/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Wincon Engineering Putiltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398

Signature Representation Designation SI. NO. Name Rospondent VIVER KOHAL] Advocate 1. Z.Z.PANDBY

C.P. No. 26/ND/2015

Parties are represented by their respective proxy counsels. As the original counsels are out of station. So, he could not available, due to late running of the Train. Therefore, the case is now adjourned for hearing on 28th November, 2017.

The matter be listed on 28th November, 2017.

Date: 10/11/2017

Typed by Jyoti

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(Stenographer)

H.P. Chaturvedi, Member(Judiciai)